

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 20633/2017

(Arising out of impugned final judgment and order dated 31-05-2017 in WA No. 55113/2015 passed by the High Court of Judicature at Allahabad)

SANJAY KUMAR SINGH

Petitioner(s)

VERSUS

DR. DHIRENDRA SINGH & ORS.

Respondent(s)

(IA No. 153163/2022 - EXEMPTION FROM FILING O.T., IA No. 1131/2020 - EXEMPTION FROM FILING O.T., IA No. 81437/2017 - EXEMPTION FROM FILING O.T., IA No. 73044/2017 - EXEMPTION FROM FILING O.T., IA No. 81434/2017 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 73042/2017 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 30-04-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) Mr. Shyam Divan, Sr. Adv.
 Mr. Yashvardhan Singh, Adv.
 Mr. Parth Sarathi, Adv.
 Mr. Gyanendra Vikram Singh, Adv.
 Mr. Sanjay Kumar Visen, AOR

For Respondent(s) Mr. Abhishek Singh, AOR

 Mr. Sanjay Kumar Tyagi, AOR
 Mr. Prabhat Kumar Rai, Adv.
 Mr. Sunil Kumar Tomar, Adv.
 Ms. Shivi Bhatnagar, Adv.

 Mr. S.D. Singh, Adv.
 Ms. Bharti Tyagi, AOR
 Ms. Shweta Sinha, Adv.
 Mr. Ram Kripal Singh, Adv.
 Ms. Meenu Singh, Adv.
 Mr. Siddharth Singh, Adv.

 Mr. Mritunjay Kumar Sinha, AOR
 Mr. Amitesh Kumar, Adv.

Mrs. Priti Kumari, Adv.
Mr. Mrinal Kishore, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 23rd July, 2024.

(ASHISH KONDLE)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)